## RAJASTHAN HIGH COURT, JODHPUR NOTIFICATION

No.Estt. (RJS)/39/2020

In pursuance of Rule 7 of the Rajasthan Judicial Service Rules, 2010, considering the strength of District Judge Cadre to be 562, and keeping in view the determination of vacancies for the year 2020-21, the vacancies in **District Judge Cadre** are hereby notified for year **2020-21** as under:-

| Total Vacancies  | 210 |
|--|-----|
| Vacancies for Direct Recruitment                           | 76  |
| Vacancies for promotion by Limited                         | 13  |
| Competitive Examination.                                   |     |
| Vacancies for promotion (100+21 unfilled vacancies of LCE) | 121 |
| (100+21 diffilled vacaficles of LCL)                       |     |

Note:- 21 future vacancies as against 10% of the total Number of vacancies are not assigned to any category for the present. However, these will be given as per roster to the particular category wherein any vacancy(ies) on account of death, elevation, dismissal etc. will arise.

In case the Cadre strength is revised to 591, the vacancies in **District Judge Cadre** would be as under:-

| Total Vacancies                    | 239  |
|------------------------------------|------|
| Vacancies for Direct Recruitment   | 83   |
| Vacancies for promotion by Limited | . 16 |
| Competitive Examination.           |      |
| Vacancies for promotion            | 140  |
|                                    | 140  |

Note:- 23 future vacancies as against 10% of the total Number of vacancies are not assigned to any category for the present. However, these will be given as per roster to the particular category wherein any vacancy(ies) on account of death, elevation, dismissal etc. will arise.

BY ORDER,

REGISTRAR GENERAL

Dated: 20.05.2020

Copy forwarded to the following for information:-

- The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 2. The Principal Secretary to the Government, Law Department-cum-Legal Remembrance, Rajasthan, Jaipur.
- 3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- 4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 5. The Accountant General, Rajasthan, Jaipur.
- 6. The Registrar (Vig.) / (Examination) / (Admn.) / (Rules) / Class.), Rajasthan High Court, Jodhpur.
- 7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
- 8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this notification to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 9. All Joint Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 10. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 11. All the District & Sessions Judges/P.O., All Tribunals.
- 12. P.S. to all Hon'ble Judges at Jodhpur.
- 13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

REGISTRAR GENERAL

Dated: 20.05.2020